SHRI N. R. MALKANI: Will the hon. Minister be pleased to state where these will be included, in the category of movable property or immovable property?

Oral Answers

SHRI MEHR CHAND KHANNA: I do not say they are excluded but I was trying to answer all the questions on the important items that they discussed, and if the hon. Member wishes to have the particular information about provident fund and pension and if notice of the question is given, I will certainly have the matter looked into.

SHRI N. R. MALKANI: Was there any discussion about verification of agricultural claims and expediting their disposal?

SHRI MEHR CHAND KHANNA: This question was presumably taken up, Sir, and I have been assured by the Government of Pakistan that they will do their best and see that the revenue records are exchanged between the two countries as expeditiously as possible.

SHRI N. R. MALKANI: Is the Government intending to set up any special staff for that purpose, to expedite the disposal of such claims?

SHRI MEHR CHAND KHANNA: There is some difficulty and I believe in the case of Bahawalpur they said that they did not have the printed records and we said that if they wanted to have the details from India in this matter, in the matter of copying of those records, we should be glad to offer that assistance.

SHRI PRITHVIRAJ KAPOOR: Can the hon. Minister say whether the movable property has not already moved away from the places where it was?

SHRI MEHR CHAND KHANNA: If he is talking about some of the items like lockers and safe deposits, they are still in Pakistan. But if he talks about the buried treasures and household effects, quite a bit of them has moved from Pakistan to India.

to Questions

\*98. [The questioner (Shri K. Survanarayana) was absent. For answer, vide cot. 763-64 infra.]

#### LIGHT POINTS IN 'E' TYPE GOVERNMENT QUARTERS AT KAROL BAGH, DELHI

- ♦88. THAKUR BHANU PRATAP SINGH (ON BEHALF OF SHRI C. L. VARMA): Will the Minister of Works Housing and Supply be pleased to state:
- (a) whether Government have received any representation for sanction of seven light points in 'E' type Government quarters at Karol Bagh, Delhi; and
- (b) if so, when it was received and what action Government have taken thereon?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) Yes, Sir; the representation was for sanction of two out of seven points, five having been sanctioned already.

(b) The representation was received in March, 1955, Soon after, Government took up the matter with the Delhi State Electricity Board who have only recently sanctioned the load for the remaining two points also. All the seven points are now functioning.

SHRI AMOLAKH CHAND: May I know, Sir, whether other 'E' type quarters are fitted with electric point\* or not?

SHRI ANIL K. CHANDA: All 'E" type quarters have got seven electric points.

SHRI AMOLAKH CHAND: May I know, Sir, whether the servants' quarters attached to hostels have also-electric points or not?

SHRI ANIL K. CHANDA: I require notice of this question.

Mr. CHAIRMAN: Questions are over.

# WRITTEN ANSWERS TO QUESTIONS

#### VISIT OF TRADE DELEGATION FROM ZANZIBAR

\*94. SHRI J. H. JOSHI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether a trade delegation from the Protectorate of Zanzibar recently visited Delhi; and
- (b) whether any agreement has been entered into by Government to purchase cloves from Zanzibar?

THE DEPUTY MINISTER OF COM- Will the Minister of C MERCE AND INDUSTRY (SHRI SATISH INDUSTRY be pleased to state: CHANDRA): (a) Yes, Sir.

(b) The discussions were purely of ah exploratory nature and no agreement has been entered into by Government in regard to the purchase of cloves from Zanzibar.

### IMPLEMENTATION OF BALAVANTRAY G. MEHTA COMMITTEE REPORT BY STATES

\*98. SHRI K. SURYANARAYANA: Will the Minister of PLANNING be pleased to state how many State Governments have agreed to implement the proposals made by the Balavantray G. Mehta Committee for constituting statutory panchayat samitis at the block level?

THE DEPUTY MINISTER OF PLANNING (SHRI S. N. MISHRA): The Study Team for Community Development and National Extension Service held informal discussions with States before submitting its recommendations to the Committee on Plan Projects. The Study Team's recommendations were considered in a preliminary way by the Standing Committee of the National Development Council, on January 12. The Standing Committee affirmed the objective of introducing

a democratic structure of administration within the district above the village level and approved of the general principle of giving responsibility for development to representatives of the people within the district. In the light of the discussion in the Standing Committee, State Governments were requested to work out their detailed proposals according to their conditions. The Planning Commission and the Ministry of Community Development will keep in touch with the States

## PRODUCTION AND QUANTITIES OF UNSOLD COARSE CLOTH

- 16. SHRI DEOKINANDAN NARAYAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) the quantities of coarse cloth produced by the textile mills in the country during the years 1955-56, 1956-57 and 1957-58; and
- (b) the quantities of coarse cloth lying unsold with the mills on 1st January, 1958?

THE MINISTER OP COMMERCE AND INDUSTRY (SHRI MORARJI R. DESAI): (a) A statement showing the details is given below:

Year	Production of coarse cloth
1955-56	4.00 lakh bales
1956-57	5.85 lakh bales
1957-58 (Estimated)	7.61 lakh bales

(b) The quantities of coarse cloth lying unsold with the mills on 1st January, 1958 are 1.02 lakh bales.

### य० एन० की प्रशासन और बजेटरी कनेटी में भारतीय प्रतिनिधि मंडल द्वारा शिकायत

१७. श्री नवाब सिंह चौहान : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि क्या